

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 14

IA 585/2021 In C.P. (IB)/3575(MB)2019

IN THE MATTER OF:

FP India Project Management Consultancy Services Pvt Ltd

.... Petitioner/Applicant

v.

Essel Infraprojects Ltd

.... Respondent

Order under Section 9 and 60(5) of Insolvency & Bankruptcy Code

Order delivered on 24.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. RAVIKUMAR DURAISAMY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Ms. Ninad, PCS

For the Respondent

None

ORDER

List the matter for hearing on 13.07.2021.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(RAVIKUMAR DURAISAMY)
MEMBER (TECHNICAL)

24.06.2021
ANKIT